

(2)

Under Circulation

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.**

REVIEW APPLICATION NO. 59 OF 2006

IN

ORIGINAL APPLICATION NO. 885 OF 2006

THIS THE 09th DAY OF November, 2006.

HON'BLE MR. A.K. SINGH, MEMBER-A

Union of India & Others ... Applicants

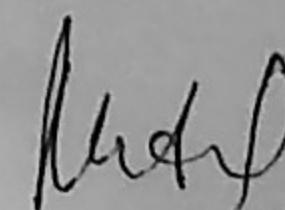
Versus.

Shashi Kant ... Respondent

O R D E R

I have perused the Review Application. No error apparent on the face of the record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.

GIRISH/-


MEMBER-A